

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: SEPTEMBER 08, 2020**

**No. 1760 /Admin. (Services)/2020**

Sri **Mayank Jaiswal**, Civil Judge, Senior Division (Fast Track Court), Raebareli to be Secretary (Full Time), District Legal Services Authority, Raebareli vice Smt. Durgesh Nandini.

**No. 1761 /Admin. (Services)/2020**

Smt. **Durgesh Nandini**, Secretary (Full Time), District Legal Services Authority, Raebareli to be Civil Judge, Senior Division, Amroha in the vacant court.

**No. 1762 /Admin. (Services)/2020**

Sri **Tarkeshwari Prasad Singh**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Civil Judge, Senior Division (Fast Track Court), Allahabad vice Smt. Saumya Giri.

**No. 1763 /Admin. (Services)/2020**

Smt. **Saumya Giri**, Civil Judge, Senior Division (Fast Track Court), Allahabad to be Civil Judge, Senior Division, Auraiya in the vacant court.

**No. 1764 /Admin. (Services)/2020**

Smt. **Pradipti Singh**, Secretary (Full Time), District Legal Services Authority, Jaunpur to be Additional Chief Judicial Magistrate, Jaunpur vice Sri Jeevak Kumar Singh.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jaunpur.

**No. 1765 /Admin. (Services)/2020**

Sri **Jeevak Kumar Singh**, Additional Chief Judicial Magistrate, Jaunpur to be Chief Judicial Magistrate, Auraiya in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Auraiya.

**No. 1766 /Admin. (Services)/2020**

Smt. **Manju Kumari**, Additional Civil Judge, Senior Division, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Ghaziabad vice Sri Harikesh Kumar.

**No. 1767 /Admin. (Services)/2020**

**Sri Harikesh Kumar**, Secretary (Full Time), District Legal Services Authority, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad vice Sri Mahendra Kumar Rawat.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

**No. 1768 /Admin. (Services)/2020**

**Sri Mahendra Kumar Rawat**, Additional Chief Judicial Magistrate, Ghaziabad to be Chief Judicial Magistrate, Jalaun at Orai vice Sri Vivek Kumar Singh-I.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Jalaun at Orai.

**No. 1769 /Admin. (Services)/2020**

**Sri Vivek Kumar Singh-I**, Chief Judicial Magistrate, Jalaun at Orai to be Civil Judge, Senior Division, Jalaun at Orai in the vacant court.

**No. 1770 /Admin. (Services)/2020**

**Smt. Pratibha**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Mirzapur to be Civil Judge, Senior Division, Shamli at Kairana in the vacant court.

**No. 1771 /Admin. (Services)/2020**

**Sri Om Pal Singh**, Civil Judge, Senior Division (Fast Track Court), Shahjahanpur to be Secretary (Full Time), District Legal Services Authority, Shahjahanpur vice Sri Dinesh Kumar Gautam.

**No. 1772 /Admin. (Services)/2020**

**Sri Dinesh Kumar Gautam**, Secretary (Full Time), District Legal Services Authority, Shahjahanpur to be Additional Chief Judicial Magistrate, Shahjahanpur vice Sri Parvind Kumar.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Shahjahanpur.

**No. 1773 /Admin. (Services)/2020**

**Sri Parvind Kumar**, Additional Chief Judicial Magistrate, Shahjahanpur to be Additional Chief Judicial Magistrate, Anoopshahar (Bulandshahar) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Anoopshahar (Bulandshahar).

**No. 1774 /Admin. (Services)/2020**

Sushri **Ruchi Srivastava**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Civil Judge, Senior Division, Chandauli in the vacant court.

**No. 1775 /Admin. (Services)/2020**

Sri **Ravi Shankar Gupta**, Additional Chief Judicial Magistrate, Gonda to be Civil Judge, Senior Division, Gonda vice Sri Jaihind Kumar Singh.

**No. 1776 /Admin. (Services)/2020**

Sri **Jaihind Kumar Singh**, Civil Judge, Senior Division, Gonda to be Civil Judge, Senior Division, Shrawasti at Bhinga in the vacant court.

**No. 1777 /Admin. (Services)/2020**

Sri **Hari Ram**, Chief Judicial Magistrate, Gonda is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Gonda.

**No. 1778 /Admin. (Services)/2020**

Smt. **Sonali Poonia**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Secretary (Full Time), District Legal Services Authority, Ramabai Nagar/ Kanpur Dehat vice Smt. Sakshi Garg.

**No. 1779 /Admin. (Services)/2020**

Smt. **Sakshi Garg**, Secretary (Full Time), District Legal Services Authority, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat vice Sri Kamalkant Gupta.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ramabai Nagar/ Kanpur Dehat.

**No. 1780 /Admin. (Services)/2020**

Sri **Kamalkant Gupta**, Additional Chief Judicial Magistrate, Ramabai Nagar/ Kanpur Dehat to be Civil Judge, Senior Division, Ramabai Nagar/ Kanpur Dehat vice Sri Vijay Kumar-IV.

**No. 1781 /Admin. (Services)/2020**

Sri **Vijay Kumar-IV**, Civil Judge, Senior Division, Ramabai Nagar/ Kanpur Dehat to be Additional Chief Judicial Magistrate, Mehrauni (Lalitpur) in the vacant court.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Mehrauni (Lalitpur).

**No. 1782 /Admin. (Services)/2020**

Sri **Abhishek Kumar Vyas**, Civil Judge, Senior Division (Fast Track Court), Banda to be Civil Judge, Senior Division, Mahoba in the vacant court.

**No. 1783 /Admin. (Services)/2020**

Sri **Rajiv Mukul Pandey**, Secretary (Full Time), District Legal Services Authority, Pratapgarh to be Civil Judge, Senior Division, Kunda (Pratapgarh) in the vacant court.

**BY ORDER OF THE COURT**

**Sd/-**

**(AJAI KUMAR SRIVASTAVA-I)  
REGISTRAR GENERAL**

**No. 354/Admin. (Services)/2020 Dated: Allahabad : September 08, 2020**

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The Member Secretary, U.P. State Legal Services Authority, Lucknow.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The officers mentioned above shall handover charge their present posts and shall proceed to take over charge of their new postings **as per relaxation in restrictions imposed due to COVID-19, if any.**

The Certificates of handing and taking over charge may please be sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

It is to add that local arrangement of the officers shall be made by you in pursuance to the circular letter No.27/D.R. (S)/2000 dated 21.6.2000.

The officers, who are transferred/ posted on their own request, are not entitled for any T.A. under Rule 42 of Chapter-IV of Financial Hand Book, Volume-III.

- 9.
- (i) Sushri Ruchi Srivastava, Addl. Civil Judge (SD)/ACJM, Varanasi.
  - (ii) Sri Jaihind Kumar Singh, Civil Judge (SD), Gonda.
  - (iii) Sri Vijay Kumar-IV, Civil Judge (SD), Ramabai Nagar/ Kanpur Dehat.
  - (iv) Sri Abhishek Kumar Vyas, Civil Judge (SD), Banda.
  - (v) Sri Rajiv Mukul Pandey, Secretary, DLSA, Pratapgarh.

**You will be considered for transfer in the Annual Transfer, after having completed total period of 3 years of posting including the period of posting spent at earlier station.**

- 10. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
- 11. The Mahalekhakar (Pratham/ Dwitiya), U.P., Allahabad.
- 12. The Registrar (Judicial) (Budget), High Court, Allahabad.
- 13. The Registrar (Judicial) (Confidential), High Court, Allahabad.
- 14. The Registrar (Judicial) (Inspection), High Court, Allahabad.
- 15. The Joint Registrar (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad
- 16. The Deputy Registrar (Misc.), High Court, Allahabad.
- 17. The Assistant Registrar (Admin.A-3), Section, High Court, Allahabad.
- 18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 19. Private Secretaries to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-  
(ATUL SRIVASTAVA)  
REGISTRAR (J) (SERVICES)**